

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.55902 of 2023**

Arising Out of PS. Case No.-143 Year-2023 Thana- BAJPATTI District- Sitamarhi

MD. AKBAR @ MD. AKBAR NADAF Son of Late Md. Ajjj Resident of
village - Madhuban Bazar, P.S. - Bajpatti, Distt. - Sitamarhi
... .. Petitioner

Versus

THE STATE OF BIHAR
... .. Opposite Party

Appearance :

For the Petitioner/s : Mr.Ranjeet Kumar Mishra, Advocate
For the Opposite Party/s : Mr.Dr. Kumar Uday Pratap, APP

**CORAM: HONOURABLE MR. JUSTICE PRABHAT KUMAR SINGH
ORAL ORDER**

3 04-09-2023 Nobody appears for the petitioner for the second
consecutive date. However, State counsel is present.

2. It appears that the petitioner has lost interest in
pursing this petition seeking anticipatory bail to the petitioner.

3. This bail petition is dismissed for non-prosecution.

(Prabhat Kumar Singh, J)

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